

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(CA)-(CAA)-130(ND)2017**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2018.**

**NAME OF THE COMPANY: M/s. Via Redd Concepts Pvt. Ltd. And M/s.  
Kalpakaaru Projects Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 230-232**

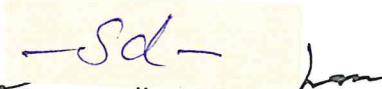
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

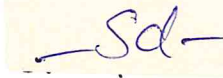
**Present:** Mr. Shubham Pandey on behalf of OL

**ORDER**

Since filing of the petition, none has been appeared in this case. Application has now been filed by the applicant company praying for withdrawal of the petition since they are no longer interested in the sanction of the scheme.

Dismissed as withdrawn.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**